

WRIT PETITION (S)

FILING NUMBER: 2741/2020

Mohini Ritika Toppo

: PETITIONER

Vs

The State of Jharkhand and Ors

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Registration Number on typed copy of page 38 is not typed properly.
2. Date of execution of Vakalatnama has not been mentioned.

Ranjeet Kumar Pankaj  
16/06/2020.